CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL <u>NEW DELHI</u>

PRINCIPAL BENCH - COURT NO. 1

SERVICE TAX APPEAL NO. 53668 OF 2018

Commissioner of CGST & Central Excise,Appellant Indore

Versus

.....Respondent

Appearance:

Carry Fast Agency

Shri Ravi Kapoor, Authorized Representative (DR) of Appellant NONE for the Respondent

Date of hearing: February 21, 2023

ORDER SHEET

Case has been called out, but no one has appeared on behalf of the respondent. Let a fresh notice be issued to the respondent to inform that the matter would be listed on March 27, 2023.

2. List on March 27, 2023.

(JUSTICE DILIP GUPTA) PRESIDENT

(HEMAMBIKA R. PRIYA) MEMBER (TECHNICAL)